

Government of Jharkhand
COMMERCIAL TAXES DEPARTMENT

File No.- Va0 Kar/GST/16/2017-4024

/Ranchi, Dated-03/11/2017

Order No.07/2017-GST

Subject: Extension of time limit for submitting the declaration in FORM GST TRAN-1 under rule 117 of the Jharkhand Goods and Services Tax Rules, 2017

In exercise of the powers conferred by rule 117 of the Jharkhand Goods and Services Tax Rules, 2017 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017, and in supersession of Order No. 03/2017-GST dated 21st September, 2017, the Commissioner, on the recommendations of the Council, hereby extends the period for submitting the declaration in **FORM GST TRAN-1** till 30th November, 2017.

(K.K. Khandelwal)
Principal Secretary-cum-Commissioner,
Commercial Taxes Department,
Jharkhand, Ranchi